

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-2130(ND)2019

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2019

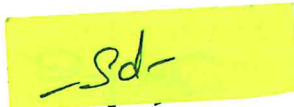
NAME OF THE COMPANY: M/s. Dynacon Projects Pvt. Ltd. V/s. M/s.
Today Homes & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

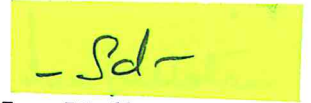
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Abhinav Sarin, Ms. Leena Tutja &
Mr. Harshit, Advocates
ORDER

Service be effected on the Corporate Debtor vide all modes including
through its Directors. Affidavit of service be filed. Ld. Counsel shall also file the
copy of the ledger account.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)